

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/130(KB)2022
IA(I.B.C)/1405(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS SHREE MAHALAXMI CORPORATION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Dripto Majumdar, Adv.]	For RP
Mr. Chandan Mohata, Adv.		
Mr. Avishek Gupta]	RP
Mr. Patita Paban Bishwal, Adv.]	For Respondent No. 1
Mr. Adil Rashid SPP]	For Enforcement Directorate

ORDER

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/1405(KB)2024:**
 - a) Ld. Counsel Mr. Patita Paban Bishwal accepts notice on behalf of Respondent No. 1.
 - b) Let the notice be issued upon all the rest four Respondents.
 - c) Let Reply Affidavit be filed by the four Respondents within a period of two weeks.
 - d) Post this matter on **26.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**